

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310(Pt.)/1993/462/1A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 28th January, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/466/2021 dtd. 27.01.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 30.01.2021 along with station leave permission from the evening of 29.01.2021 to the morning of 01.02.2021, has been granted. The Additional District & Sessions Judge, Kamrup, Amingaon will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310(Pt.)/1993/463/1A, dated 28.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)